

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO. 1847

TO BE ANSWERED ON MARCH 09, 2016

ALLOTMENT OF HOUSES

No. 1847 SHRI GODSE HEMANT TUKARAM:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) whether the Ministry and Delhi Development Authority (DDA) allot flats/houses to societies, NGOs, Trusts, Welfare Association, social Workers & Press reporters etc.;
- (b) if so, the details of requests received through Prime Minister Office and from various societies, Welfare Association, NGOs, Trusts, Social Workers and Press Reporters etc. during each of the last three years and the current year so far;
- (c) the details of flats allotted to these organisations during the above period, organization and year-wise;
- (d) the details of the above requests that are still pending and the reasons therefor; and
- (e) the time by which the pending requests are likely to be cleared?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN
DEVELOPMENT
(SHRI BABUL SUPRIYO)

(a) : No, Madam. Delhi Development Authority (DDA) has informed that flats are allotted through computerized draw of lots under the housing schemes launched from time to time. The only reserved categories under such housing schemes are SC/ST, war-widows, ex-servicemen & persons with disabilities.

(b) to (e): Do not arise.
